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within their own internal generation. For certain PSEs which are monopolies or near monopolies or having an administered price structure, it must be ensured that increase in wages after negotiations do not result in an automatic increase in administered prices of their goods anil services.

It has also been decided that the period of wage settlements shall be for 5 years and the revisions shall be subject to the condition that there shall be no increase in labour cost per unit of output.

Survey on foreign technology

@@1947. SHRI PARMESHWAR KUMAR AGARWALLA: Will the PRIME MINISTER be pleased to state;

(a) whether a survey has been conducted of the areas where foreign technology will help to boost the economy of the country;

(b) if so, the details thereof;

(c) what is the number of such projects that have so far been cleared by Government; and

(d) what are the details in respect of each of such projects?

@ @ Previously UnStarred Question696. transferred from 3rd May. 193.

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THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPART-MENT OF INDUSTRIAL DEVELOP-MENT) WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF **INDUSTRY** (DE-PARTMENT OF HEAVY INDUSTRY) (SMT. KRISHNA SAHI): (a) to (d) Annex-Ill to the Statement on Industrial Policy, tabled in both Houses of Parliament on 24th July, 1991, lists out the high priority industries. The New Industrial Policy seeks to promote an industrial environment where the acquisition of technological capabilities re. ceives priority and wherein the desired level of technological dynamism is injected in Indian industry. Accordingly, the Policy also provides that Indian companies will be free to negotiate the terms of technology transfer with their foreign counterparts according to their own commercial judgement.

Since the announcement of the New Industrial Policy, approvals have been given to 2468 proposals for foreign col laboration, till March, 1993. Of these, 1425 approvals are only for technology transfer arrangements. Sector-wise de tails of such technical collaboration ap provals are given in the attached State ment.

Statement

Sector-wise Breakup of Foreign Investment and Technical Collaboration Approvals Accorded during the Post Policy Period. (i.e. August. 1991-March, 1993)

| | Sector | | | | | Total Invest- ment Approved (Rs. in millions) | No. of ovals ving foreign chnical laborati | invol- only Te- Co- |
|-------|--|---|---|---|---|---|---|------------------------------|
| 1 | ······································ | | | | | 3 | | 4 |
| * * - | nex-III Industries: | | | | | | | |
| A. AI | uca-ini illugsitics. | | | | | | | |
| 1. | Metallurgical Industries | • | ٠ | • | • | 1,185.5 | | 73 |
| 2. | Electrical Equipment, Electronics etc. | | | | | 4,951.1 | | 260 |

| | | - | | | | | | |
|-------|--|-------|---------|------------|--------|-------|------------------|----------|
| I | 2 | | | · <u> </u> | | | 3 | 4 |
| 3. | Telecommunication . | | | | | | 1,324.4 | 36 |
| 4. | Transportation . | | • | | • | | 1,687.6 | 90 |
| 5. | Industrial Machinery & Equi chinery | pmei | nts, Ag | - | uralı | na- | 1,715.0 | 343 |
| 6. | Medical & Surgical Applian | nces, | Scient | tific In | istrur | nents | 561.5 | 43 |
| 7. | Commercial Equipments . | | • | | | • | 673.0 | 14 |
| 8. | Chemicals | | • | | | • | 5,701.1 | 250 |
| 9. | Drugs Phurmaceuticals | | | | | | 372.9 | 21 |
| 10. | Paper & Pulp | | | • | | | 205.5 | 22 |
| 11. | Food Processing Industries | | | | | | 8,736.4 | 32 |
| 12. | Glass & Ceramics . | • | | | | | 42 4.7 | 34 |
| 13. | Cement & Gypsum Products | • | | | | - | 188.7 | 10 |
| 14. | Power | | | | | | 15,494.8 | |
| 15. | Fuels, Oil Refineries etc. | | | | | | 16,829.3 | 24 |
| 16. | Hotels & Tourism Related In | dustr | ics | | | | 2,159.2 | 8 |
| 17. | Trading (Export Houses) . | | | | | • | 84.9 | |
| | Total | • | | | • | • | 62,295.1 | 1266 |
| | | | | | | | (90.70%) | (88.85%) |
| . Noa | -Annex III Industries: | • | | • | | | 6 ,387 .1 | 159 |
| | | | | | • | | (9.70%) | (11.15% |
| | TOTAL : (A&B) | | | | | | 68,682.2 | 142 |

[RAJYA SABHA]

Leather development programme through UNDP assistance

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Written Answers

@@@1948. SHRI SHANTI TYAGI: SHRI P. UPENDRA;

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Government have taken a decision to launch a leather Development Programme on a large scale with the assistance under United Nations Development Programme;

@@@Previously UnStarred Question 700, transferred from the 3rd May, 1993.

(b) if so, what are the outlines of this programme;

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(c) what would be the likely increase in production of leather and its export during the current five year plan period as a result of the implementation of this programme; and

(d) what would be the time span of this programme?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPART MENT OF INDUSTRIAL DEVE LOPMENT) WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF IN.